

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1590
TO BE ANSWERED ON 08.12.2015

Sloth Bear

1590. SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to formulate a conservation plan for protection of the shrinking habitat of the sloth bear found in the State of Telangana;
- (b) if so, the details thereof;
- (c) the details of the strategy adopted by the Government to conserve the natural habitat and protect the same from deleterious human intrusion;
- (d) the funds allocated/released for such scheme; and
- (e) the details of international cooperation, if any, in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a)and(b) There is no specific proposal to formulate a conservation plan for protection of shrinking habitat of the sloth bear in the State of Telangana.
- (c)and(d) In order to protect the natural habitat of wildlife including sloth bear, the State Governments have notified a network of Protected Areas. Some of these Protected Areas are specifically established for protection of bears. Activities inside the Protected Areas are strictly regulated in accordance with the provisions of Wild Life (Protection) Act, 1972. Further, the Ministry provides financial assistance to States and Union Territory for protection and conservation of wild animals including sloth bears and their habitats under various Centrally Sponsored Schemes viz, 'Integrated Development of Wildlife Habitats', 'Project Tiger', and 'Project Elephant'.

Details of funds released to State/ UT Governments under these Centrally Sponsored Schemes during last financial year, 2014-15 are given in the **Annexure.**

- (e) India is signatory to various International Conventions related to conservation of flora and fauna like Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES), Convention on Biological Diversity (CBD) and Convention on Migratory Species (CMS).

**ANNEXURE REFERRED TO IN REPLY TO PART (c) AND (d) OF THE LOK SABHA
UNSTARRED QUESTION NO. 1590 REGARDING 'SLOTH BEAR' BY SHRIMATI
KAVITHA KALVAKUNTLA DUE FOR REPLY ON 8.12.2015**

**Details of funds released to State/ UT Governments under these Centrally Sponsored
Schemes of 'Integrated Development of Wildlife Habitats' (IDWH) 'Project Tiger' and
'Project Elephant' during 2014-15**

(Rs. in lakh)

	State/UT	Name of Centrally Sponsored Schemes		
		IDWH	Project Tiger	Project Elephant
1	A& N Islands	00	-	-
2	Andhra Pradesh	63.31	184.141	13.523
3	Arunachal Pradesh	00	658.426	97.714
4	Assam	149.11	1509.389	236.664
5	Bihar	85.249	317.096	-
6	Chandigarh	00	-	-
7	Chhattisgarh	482.087	609.827	43.7456
8	Goa	00	-	-
9	Gujarat	634.94	-	-
10	Haryana	14.71	-	-
11	Himachal Pradesh	430.345	-	-
12	Jammu & Kashmir	506.761	-	-
13	Jharkhand	101.12	199.08	88.4256
14	Karnataka	483.7769	1565.773	225.319
15	Kerala	818.491	517.5351	236.72
16	Madhya Pradesh	371.354	4335.118	-
17	Maharashtra	402.723	3425.524	38.202
18	Manipur	129.192	-	-
19	Meghalaya	44.87	-	118.838
20	Mizoram	131.54134	232.189	-
21	Nagaland	85.155		44.8132
22	Odisha	350.3229	707.391	153.35
23	Puducherry	12.00	-	-
24	Rajasthan	367.296	627.192	-
25	Sikkim	169.15643	-	-
26	Tamil Nadu	280.626	864.316	251.208
27	Tripura	00	00	6.03
28	Uttar Pradesh	224.899	760.928	5.16
29	Uttarakhand	141.116	391.1941	103.908
30	West Bengal	108.847	596.882	103.814
	TOTAL	6588.99857	17502.00	1767.4344
